

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 2266/2022 IA 1838/2023 In C.P. (IB)/190(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

NAME OF THE PARTIES: Mr.Brijendra Kumar Mishra
IN THE MATTER OF
Bank of India
V/s
Shrenuj & Co Ltd

Section: Regulation 44(2), Liquidation process Regulation, 2016
Sec 60(5) Rule 11 of NCLT, 2016 19(2) U/s 7 of (IBC)

ORDER

Adv. Rahul Darji appeared for the Applicant. Adv. Yahya Batatawala a/w Adv. Meghna Rao appeared for the Liquidator. At the request of the parties, list the matter on **07.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)